

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No. 190 OF 2021 (SZ)

IN THE MATTER OF:

S.Sakthivel
Salem

....

Applicant

Versus

Union of India,
rep. by its Secretary, MoEF,
New Delhi & Ors.

....

Respondent(s)

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Place: Hyderabad

Date: 16-03-2022.

**REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD
(RESPONDENT No.4) IN OA No. 190 OF 2021 FILED BEFORE THE
HON'BLE NGT, CHENNAI BY S.SAKTHIVEL, ENVIRONMENTAL
PROTECTION & ANTI-POLLUTION GROUP, R/O.SALEM.**

It is to submit that an Original Application was filed before the Hon'ble NGT, Chennai by S.Sakthivel, Environmental Protection & Anti-Pollution Group, R/o. Salem alleging that the Medical Colleges have not obtained the Environmental Clearances and running the same against the Environmental Laws.

The Hon'ble NGT vide Order dated 27.08.2021 directed the TSPCB to file report. In compliance to the directions of the Tribunal, the TSPCB has filed report dated 11.10.2021.

The Tribunal vide Order dated 01.12.2021 taken on record the report filed by TSPCB. The Hon'ble NGT directed the TSPCB to file further report in the matter.

In this regard, the following is submitted: -

- 1) The TSPCB vide letter dated 21.02.2022 has instructed the Regional Officers (ROs) to ensure compliance by the Medical Colleges / Institutions & attached Hospitals operating in the State for applicability of EIA Notification considering date of establishment and also further expansion, if any.
- 2) The TSPCB also instructed to ensure for obtaining Consents as required under Water (Prevention & Control of Pollution) Act, 1974 & Air (Prevention & Control of Pollution) Act, 1981 and obtaining Authorization under BMWM Rules, 2016 and its amendments thereof from time to time with due compliances.

The following is the status of the Consents and Bio-medical Waste Authorization of the Respondent Medical Colleges: -

- i. R5 to R25 except R6, R9 & R24 have obtained consents required under Water (Prevention & Control of Pollution) Act, 1974 & Air (Prevention & Control of Pollution) Act, 1981. R6 & R9 have applied for consents of the Board and the TSPCB is processing the applications.

- ii. R5 to R25 except R6 & R24 have obtained authorization under BMWM Rules. The renewal application of R6 is under process.
- iii. The consent applications and BMW application pertaining to R24 were rejected for increase in the Built-up area of the Hospital component i.e. 41,557 Sq. mts. against earlier application built-up area of 18,737.5 sq.mts and requires to obtain Environmental Clearance under the provisions of EIA Notification, 2006. The TSPCB has forfeited Bank Guarantee of Rs.2.0 Lakhs pertaining to R24 for non-compliance.

The detailed statement on the status pertaining to R5 to R25 is enclosed as **Annexure-I**.

Date: 16-03-2022.

Place: Hyderabad.

**Sd/-
MEMBER SECRETARY**

// T.C.F.B.O //

Kesreddy

**JOINT CHIEF ENVIRONMENTAL ENGINEER-II,
MTE TSPCB, HEAD OFFICE, HYD.**

DETAILED STATEMENT ON STATUS PERTAINING TO RESPONDENTS NO'S 5 to 25

S.No.	Responded	Respondant Name & Address	YEAR OF ESTABLISHMENT	AREA OF CONSTRUCTION (in Sq. Mts)			EC Details	CFO status with details	BMW Authorization with details	Remarks
				College	Hospital	Total				
1	5	M/s. Apollo Institute of Medical Sciences and Research Jubilee Hills	1988	33,240.70	18,023	51,263.7	Established prior to EIA notification 2006 and built-up area of Hospital component is < 20,000 Sq. mts	Issued dt: 04.12.2017, valid upto: 30.06.2022	<p>i. The Medical college and hospital having bed strength of 550 are located side by side.</p> <p>ii. The HCF is having both Consents and Authorisation with validity upto 31.03.2022 and 30.06.2022 respectively.</p> <p>The HCF and College are existing beside each. The HCF has established in the year 1988 and subsequently, they have established medical college after approval of the Medical Sciences.</p>	
2	6	M/s. Bhaskar Medical College, Amdapur X road, Yenkapally, Molnabad, Rangareddy District	Aug, 2003	24905	31354	56259	Established prior to EIA notification 2006 and its amendments thereof	Consent applications are under process	Application for renewal of BMW authorisation is under process	<p>i. The Medical college is attached with hospital with 790 beds.</p> <p>ii. A showcause notice issued for operating without obtaining BMW & CFO of the Board vide Notice n 20.09.2021.</p> <p>iii. The HCF applied for CFO & BMW Authorization and the same are under process.</p>
3	7	M/s. Chalmeda Anand Rao Institute of Medical Sciences, Bommakal (V) & Mandal, Karimnagar	2003	23,244	40,055	63,299	Established prior to EIA Notification 2006	Issued dt: 09.09.2021 valid upto: 31.03.2025	Issued dt: 21.10.2021 valid upto: 31.03.2025	<p>i. The Medical college is attached with hospital having bed strength of 875.</p> <p>ii. The HCF is having both Consents and Authorisation with validity upto 31.03.2025 and 31.03.2025 respectively.</p>
4	8	M/s. Deccan College of Medical Sciences, DMRL X Road, Santosh Nagar Main Road, Kanchan Bagh, Hyderabad	1984	44036	49052	93088	Established prior to EIA notification 2006 and its amendments thereof	Owaisi hospital Issued dt: 17.10.2017 valid upto: 31.03.2022	Owaisi hospital Issued dt: 17.03.2021 valid upto: 31.03.2022	<p>i. The Medical college is attached with owaisi hospital and owaisi hospital having bed strength of 400.</p> <p>ii. The HCF is having both Consents and Authorisation with validity upto 31.03.2022 and 31.03.2022 respectively.</p>
5	9	Dr. V.R.K. Women's Medical College, Teaching Hospital & Research Centre Aziznagar, RR District	10.07.2008 (Earlier, it was reported as 23.10.2018)	13935	9104	23039	The built-up area of the Hospital component is < 20,000 sq.mts	Consent applications are under process	Issued dt: 23.08.2019, valid upto: 30.09.2023	<p>i. The Medical college is attached with hospital and obtained BMW Authorization for 550 beds.</p> <p>ii. A showcause notice issued to apply for CFO of the Board vide Notice on 20.09.2021.</p> <p>iii. The HCF applied for CFO & BMW Authorization and the same are under process</p>

ANNEXURE - I

6	10	M/s. Gandhi Medical College and Hospital, Musheerabad	1954	97104	34897	132,001.0	Established prior to EIA notification 2006.	Issued dt: 03.02.2022 valid upto:31.12.2026	Issued dt: 27.09.2019 valid upto:30.06.2022	i. The Medical college is attached with hospital having bed strength of 1012 and shifted to New building on 14.06.2006 which are located side by side. ii. The HCF is having both Consents and Authorisation with validity upto 31.12.2026 and 30.06.2022 respectively.
7	11	M/s. Kakatya Medical College super Speciality Hospital, Rangampeta Street, Nizampura, Warangal District	1959	19390	60387	79777	Established prior to EIA Notification 2006	Issued dt:03.02.2022 valid upto 31.01.2027	Issued dt:29.06.2021 valid upto 31.03.2024	i. The Medical college is attached with 02 hospitals in separate premises having bed strength of 1000 & 250. ii. Both the HCFs are having Consents and Authorisations with validities upto 31.01.2027 & 31.03.2024 and 31.05.2026 & 31.05.2026 respectively.
8	12	M/s. Surabhi Institute of Medical Sciences & Multi Speciality Hospital, Sy. No: 302, 303, Mittapally (V), Siddipet (M), Siddipet District	2019	37,501	13,540	51,041.00	Established after EIA Notification 2006 & Built-up Area <20000 Sq.mtrs.	Issued dt:26.11.2021 valid upto:31.10.2026.	Issued dt:28.01.2022 valid upto:31.10.2026.	i. The Medical college is attached with hospital having bed strength of 300. ii. The HCF is having both Consents and Authorisation with validity upto 31.10.2026 and 31.10.2026 respectively.
9	13	M/s. Kamini Institute of Medical Sciences, Akkenepally varl Lingotam, Narketpalli, Nalgonda District	Hospital - May, 1998 Medical College - March, 1999	38723	41020	79743	Established prior to EIA Notification 2006	Issued dt:05.08.2017, valid upto:31.08.2022 Amendment order Issued dt:07.12.2021, valid upto:31.08.2022 for reduction beds from 1060 to 800 Nos.	Issued dt:02.08.2019, valid upto:31.08.2022 Amendment order Issued dt:29.12.2021, valid upto:31.08.2022 for reduction beds from 1060 to 800 Nos.	i. The Medical college is attached with hospital having bed strength of 700. ii. The HCF is having both Consents and Authorisation with validity upto 31.08.2022 and 31.08.2022 respectively.
10	14	M/s. Mallareddy Institute of Medical Sciences Suraram (V), Quthbullapur (M), Medchal-Malkajgiri District.	2002	6048	14561	20609	Established prior EC notification 2006	Issued dt: 31.01.2018, valid upto:31.07.2022	Issued dt: 06.10.2020, valid upto:31.07.2022	i. The Medical college is attached with hospital having bed strength of 500. ii. The HCF is having both Consents and Authorisation with validity upto 31.07.2022 and 31.07.2022 respectively.
11	15	M/s. Mallareddy Medical College For Women, (Mallareddy Narayana Hospital), Sy.No 138, Main Road, Suraram (V), Quthbullapur (M), Medchal-Malkajgiri District.	2002	9716.45	16956	26672.45	Established prior EC notification 2006	Issued dt: 05.02.2018, valid upto:31.10.2022	Issued dt: 25.06.2018, valid upto:28.03.2023	i. The Medical college is attached with hospital having bed strength of 300. ii. The HCF is having both Consents and Authorisation with validity upto 31.10.2022 and 28.03.2023 respectively.

12	16	M/s. Mamatha Medical College, 4-2-161, Police housing colony, Netaji Nagar, Rotary Nagar, Khammam	1998	15,441	38,415	53,856	Established prior to EIA Notification 2006	Issued dt:23.09.2020, valid upto:31.05.2025	Issued dt:19.12.2020, valid upto:31.05.2025	i. The Medical college is attached with hospital having bed strength of 300. ii. The HCF is having both Consents and Authorisation with validity upto 31.05.2025 and 31.05.2025 respectively.
13	17	Share Medical Care, C/o. Medi Citi Institute of Medical Sciences Sy. No. 93, 98 & 99, Ghanpur (V), Medchal (M), Medchal-Malkajgiri District.	Oct-93	33851	27563	61414	Established prior EC notification 2006	Issued dt:29.01.2018, valid upto:31.12.2022	Issued dt: 02.08.2019, valid upto:31.12.2022	i. The Medical college is attached with hospital having bed strength of 500. ii. The HCF is having both Consents and Authorisation with validity upto 31.12.2022 and 31.12.2022 respectively.
14	18	M/s. MNR Medical College & Hospital, Fasalvadi (V), Sangareddy (M), Sangareddy District	2001	16640	18057	34697	Established prior to EIA Notification 2006	Issued dt:16.03.2020 valid upto:31.12.2024	Issued dt:04.12.2017 valid upto:30.11.2022	i. The Medical college is attached with hospital having bed strength of 600, in separate buildings. ii. The HCF is having both Consents and Authorisation with validity upto 31.12.2024 and 30.11.2022 respectively. iii. Earlier, the Board issued showcause notice on 04.08.2017 & 07.12.2017 and also invoked Bank Guarantee of Rs. 2.0 Lakhs on dt.16.07.2018 for non-compliance of CFO conditions.
15	19	M/s. Osmania Medical College & Hospital, Afzalgunj, Hyderabad.	1919	53,400	80425	133,825.0	Established prior to EIA notification 2006.	Issued dt: 03.02.2022, valid upto:31.12.2026	Issued dt: 18.02.2021, valid upto:31.03.2025	i. The Medical college and hospital having bed strength of 1168 are located separately. ii. The HCF is having both Consents and Authorisation with validity upto 31.12.2026 and 31.03.2025 respectively.
16	20	M/s. Prathima institute of Medical sciences, Nagunur, Karimnagar	2001	2987	7422.22	10409.22	Established prior to EIA Notification 2006 & Builtup Area is <20,000 sq. Mts.	Issued dt:01.05.2019 valid upto:31.03.2023	Issued dt:30.05.2019 valid upto:31.03.2023	i. The Medical college is attached with hospital having bed strength of 1140. ii. The HCF is having both Consents and Authorisation with validity upto 31.03.2023 and 31.03.2023 respectively.
17	21	M/s. Rajiv Gandhi Institute of Medical Sciences (RIMS), M/s. Rajiv Gandhi Institute of Medical Sciences (RIMS) Super Speciality Hospital. Adilabad	2000 2022	25251 -	17864 19749	43115 19749	The built-up area of the Hospitals which are located in the different premises is <20,000 sq.mts	Issued dt:18.02.2022, valid upto:31.01.2027 Issued dt:14.12.2021, valid upto:30.11.2026	Issued dt:21.02.2022, valid upto:31.01.2027 Issued dt:19.02.2022, valid upto:30.11.2026	i. The Medical college is attached with 02 hospitals in separate premises having bed strength of 500 & 220 located in different premises. ii. Both the HCFs are having Consents and Authorisations with validities upto 31.01.2027 & 31.01.2027 and 30.11.2026 & 30.11.2026 respectively.

18	22	M/s. SVS Medical college & Hospital, Yennugonda, Mahaboob nagar	1997	10,219.33	6968	17,187.3	Established prior to EIA notification 2006.	Issued dt: 15.02.2022, valid upto:31.10.2026	Issued dt: 19.02.2022, valid upto:31.10.2026	i. The Medical college is attached with hospital having bed strength of 900 and located side by side. ii. The HCF is having both Consents and Authorisation with validity upto 31.10.2026 and 31.10.2026 respectively.
19	23	M/s. Shadan Institute of Medical Sciences, Chevella Road, Peeramcheru, Hyderabad	Jun-03	14864	11892	26756	Established prior to EIA notification 2006 and its amendments thereof	Issued dt: 07.02.2022, valid upto:31.05.2023	Issued dt: 31.03.2018, valid upto:30.09.2022	i. The Medical college is attached with hospital with 750 beds. ii. The HCF is having both Consents and Authorisation with validity upto 31.05.2023 and 30.09.2022 respectively.
20	24	M/s. Dr. Patnam Mahender Reddy Institute of Medical Sciences, Chevella (V&M), Rangareddy District	June' 2012	6391.44	41557.5	47948.94	EC Not obtained. The Board rejected CFO application as the Built-up area of the Hospital component is 41,557 Sq mts. against earlier application built-up area of 18,737.5 sq.mts and requires to obtain Environmental Clearance under the provisions of EIA Notification.	Applied for CFO renewal and the Board rejected the application on 18.02.2022 as the Built-up area of the Hospital component is 41,557 Sq mts. against earlier application built-up area of 18,737.5 sq.mts and requires to obtain Environmental Clearance under the provisions of EIA Notification.	Application for renewal of BMW authorisation was rejected	i. The Medical college is attached with hospital having 500 beds. ii. The Medical college has applied for renewal of CFO of the Board. The Board rejected the CFO & HWA application on 18.02.2022 as the Built-up area of the Hospital component is 41,557 Sq mts. against earlier application built-up area of 18,737.5 sq.mts and requires to obtain Environmental Clearance under the provisions of EIA Notification. iii. The bank Guarantee of Rs.2.0 Lakhs was also forfeited for the non-compliance.
21	25	M/s. Kamini Academy of Medical Sciences and Research Centre, LB Nagar, Hyderabad.	Oct' 2020	Medical College: (2 Basements + Ground Floor + 7 Upper Floors)	Hospital Building: "2 Cellars + Ground Floor + 7 Upper Floors" for 560 Beds.	40403 Sq. Mtrs	SEIAA/AP/RRD-411/2013, dated 25.10.2013	Issued dt: 16.08.2021 valid upto:31.03.2025	Issued dt: 26.08.2021 valid upto:31.03.2025	i. The Medical college has obtained EC for establishment of medical college and Hospitals with bed strength of 560. ii. The HCF is having both Consents and Authorisation with validity upto 31.03.2025 and 31.03.2025 respectively.

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